

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4418
ANSWERED ON:20.08.2010
SUPPLY OF POWER FROM DVC
Bundela Shri Jeetendra Singh

Will the Minister of POWER be pleased to state:

- (a) whether any long-term agreement for the supply of power from the power projects of the Damodar Valley Corporation (DVC) has been signed by the State Government of Madhya Pradesh;
- (b) if so, the details thereof;
- (c) whether the power is being supplied to the State of Madhya Pradesh as per the agreement;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the power is likely to be supplied to the State as per the agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (e) : Power Purchase Agreement (PPA) on Long Term Open Access (LTOA) basis was executed between Damodar Valley Corporation (DVC) and Madhya Pradesh Power Trading Company Limited (MPPTCL – erstwhile: MPSEB) on 03.03.2006 for supply of 400 MW power (200 MW each) from its Meija Thermal Power Station, Unit Nos. 5 & 6 (2x250 MW) and Chandrapura Thermal Power Station, Unit Nos. 7 & 8 (2x250 MW). Further, another agreement was executed with MPPTCL on 14.05.2007 for supply of 100 MW power from upcoming Durgapur Steel Thermal Power Station (2x500 MW) of DVC.

Meija Thermal Power Station, Unit 5 & 6 (2x250 MW) has been commissioned. Accordingly, DVC has been supplying power to MPPTCL from this project depending on available generation from the said units on day ahead schedule basis. Supply of power from Chandrapura Thermal Power Station Unit Nos. 7 & 8 will commence after the project achieve commercial operation (COD) of the Units, which is expected by Financial Year 2010-11. COD of Durgapur Steel Thermal Power Station is yet to be finalized.